## NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, **on account of paucity of time, adjourned the matters on the Daily Board dated 25<sup>th</sup> August 2025 as follows:** 

Sr No	Date	Sr No	Date
49 to 57	September 20,2025	73	September 26,2025
58	September 03,2025	74 to 77	September 29,2025
59 to 65	September 20,2025	81 to 87	September 08,2025
66	September 26,2025	88	September 02,2025
67 to 68	September 10,2025	89	September 02,2025
69 to 72	September 08,2025	90	September 03,2025

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 26th day of August, 2025.

By order,

sd/-

(A. H. Laddhad)

Prothonotary & Sr. Master, High Court, O.S. Bombay.

sd/-

(H. M. Bhosale)

Registrar (Judl-I), High Court, A.S., Bombay.